

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No.-I

DEFECT DIARY NUMBER NO. 70373/2019

M/s Romit Builders Pvt. Ltd.

.....Appellant

VERSUS

Commissioner of Central Excise

& Service Tax, Lucknow

....Respondent

Present for the Appellant: Shri Dushyant Kumar, Consultant

Present for the Respondent: Shri Rajeev Ranjan, Authorized
Representative

DATE OF HEARING : 03 September, 2019

ORDER

Defect pointed out is as regards attested copy of the
impugned order. The learned consultant has now filed the said
copy. Accordingly, we vacate the defect.

Sd/-

**(Archana Wadhwa)
Member (Judicial)**

Sd/-

**(Anil G. Shakkarwar)
Member (Technical)**

Nihal